

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Chandramoulshver Spinning Mills Private Limited Date of Commencement of Liquidation: 04-02-2019; List of Stakeholders as on Date: 21-05-2021; Name of IP: Mr. Muthuiah Thevar Rajapandian; Last 5 digit of registration number: 10854

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	1	208897	1	208897				NA
2	Liquidation costs incurred till date		186061		186061				NA
3	Secured financial creditors	1	335275000	1	335275000				Annexure 3
4	Unsecured financial creditors	21	68397329	21	68397329				Annexure 4
5	Operational creditors (Workmen)								Annexure 5
6	Operational creditors (Employees)								Annexure 6
7	Operational creditors (Government Dues)								Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	1	4687650	1	4687650				Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								Annexure 9
Total		24	408754937	24	408754937	0			